


NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURASAMY – MEMBER (TECHNICAL)

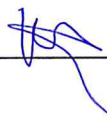
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.09.2017 AT 10.30 AM

|                                  |                          |
|----------------------------------|--------------------------|
| TRANSFER PETITION NO.            |                          |
| COMPANY PETITION/APPLICATION NO. | CP(CAA) 147/230/HDB/2017 |
| NAME OF THE COMPANY              | ECap Equities Limited    |
| NAME OF THE PETITIONER(S)        |                          |
| NAME OF THE RESPONDENT(S)        |                          |
| UNDER SECTION                    | 230                      |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature   |
|------------------------|-------------|------------------------|---|
| A Ravindra             | Advocate    | zavtankamlaw@gmail.com |  |
|                        |             |                        |   |

Counsel for Respondent(s):

| Name of the Counsel(s)   | Designation | E-mail & Telephone No. | Signature   |
|--------------------------|-------------|------------------------|---|
| B. Apparao, for RoC & RD | CGSC        | 98487 47000            |  |
|                          |             |                        |   |

Heard Shri A. Ravindra, Learned Counsel for the Petitioner and Shri B. Appa Rao for RoC & RD. Post the case on 21.9.2017.

  
Member (T)

  
Member (J)

Bm